

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In pursuance of High Court of Delhi letter No.10348-58/EoDB/DHC/333/2023 dated 23.05.2023, the civil suits and applications related to commercial disputes of specified value, which have been instituted on or after 03.05.2018 [the date of commencement of the Commercial division and Commercial Appellate Division of High Courts (Amendment) Act, 2018] shall be tried by the Courts of District Judges (Commercial Court) of West District, Tis Hazari Courts, Delhi.

The civil suits and applications related to commercial disputes of specified value, which have been instituted before 03.05.2018 are hereby withdrawn and assigned to the Courts from where these cases have been received.

**Important Note :-**

1. The transferor Court shall send the case files/records/Proceedings immediately to the transferee Court and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected with the above said case, the same shall also be sent to the transferee Court alongwith the main case.

*Vinod Kumar*  
(VINOD KUMAR) 24/05/2023

**PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)**

660/13419-13430  
No. \_\_\_\_\_/Cases Transfer/Gaz./PDJ West/2023

Dated, Delhi the 24/05/2023

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

*Vinod Kumar*  
(VINOD KUMAR) 24/05/2023  
**PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)**